

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALIM AZAD): (a) No, Sir.

(b) Does not arise.

POSTWAR RECONSTRUCTION FUND

151. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state how the Post-war Reconstruction Fund set apart for different States has so far been utilised in each State?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): The information is not readily available and will be laid on the Table of the House as soon as possible.

EXCHANGE RATE BETWEEN INDIAN AND NEPALESE CURRENCIES

152. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

(a) what is the present exchange rate between the Indian and Nepalese currencies; and

(b) what has been the effect of this rate on the trade between the two countries?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) The rate of exchange between the Indian and Nepalese currencies has been fluctuating from time to time. During the last week it oscillated between Rs. 150 to Rs. 164 Nepalese to Rs. 100 Indian.

(b) There has been no appreciable effect of this rate on the trade between the two countries.

अधिवाषिकी के बाद सेवा में रखे गये
विस्थापित राजकीय कर्मचारी

१५३. श्री नवाब सिंह चौहान : क्या
गृहकार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय ऐसे विस्थापित स्थायी राजकीय कर्मचारियों का संख्या क्या है, जिन्हें अधिवाषिकी की आयु प्राप्त कर लेने पर भी नौकरी में रखा जा रहा है ; और

(ख) ऐसे व्यक्ति कितनी निश्चित अवधि तक नौकरी में रखे जा सकते हैं ?

†[DISPLACED GOVERNMENT SERVANTS RETAINED IN SERVICE AFTER SUPERANNUATION]

153. SHRI NAWAB SINGH CHAUHAN: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the present number of displaced permanent Government servants who are being retained in service after their reaching the age of superannuation; and

(b) the exact period for which they can be retained in service?]

मंत्री गृहकार्य मंत्रालय (श्री बी० एन० दातार) : (क) श्रेणी I अथवा II के ग्यारह नान टेक्नीकल विस्थापित स्थायी सरकारी कर्मचारी निवृत्ति आयु के बाद भी नौकरी कर रहे हैं। टेक्नीकल अथवा श्रेणी III तथा IV के कर्मचारियों की सूचना अभी तैयार नहीं है।

(ख) अवधि समय समय पर निर्धारित की जाती है और आम तौर पर यह ध्यान रखा जाता है कि उनके पेंशन के मामलों के तय होने का समय इस में आ जाए।

†[THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Eleven displaced permanent Government servants holding non-technical class I or class II posts are continuing in service beyond the age of superannuation. Information is not readily available regarding technical personnel or class III and class IV employees.

(b) The period is determined from time to time, and is generally intended to cover the time required for finalising their pension cases.]

†English translation.